

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 29th November, 2017

No.HC.VII-167 (Pt.-II)/2014/5951/A :: It is for information of the nominated participants of 3rd Regional Conference on Sensitization of Family Courts Matters, scheduled on 9th December, 2017 at Gangtok, Sikkim that the reading materials of the Conference will be provided in pen drive after arrival in station at Gangtok.

Hence, participants are to carry their Laptops / I-Pads for using the same in the Conference.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No.HC.VII-167 (Pt.-II)/2014/5952 - 5969/A : dated 29.11.2017

Copy forwarded for information and necessary action to:

1. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated participants of his / her respective State accordingly.**
4. The District & Sessions Judge, Kamrup (M), Guwahati / Barpeta / Cachar, Silchar.
5. Smti Nirupama Rajkumari, Principal Judge, Family Court, No.1, Kamrup, Guwahati
6. Smti Mitali Thakuria, Principal Judge, Family Court, Barpeta
7. Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar
8. Smti Suchandra Bhattacharjee, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
9. Shri Y.Maongkaba Imchen, Principal District and Sessions Judge, Kohima
10. Shri S. Hukato Swu, Principal District and Sessions Judge, Dimapur
11. Shri R. Thanga, District and Sessions Judge, Lunglei
12. Smti Jaweplu Chai, District and Sessions Judge, West Sessions Division, Yupia
13. Shri Ito Basar, District and Sessions Judge, East Sessions Division, Tezu
14. Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati
15. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
16. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
17. The Private Secretary to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati, for favour of her Ladyship's kind information.
18. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

29.11.17
Registrar (Judicial)
29.11.17